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O.A.NO.800 OF 2006

ORDER DATED 24.11.06

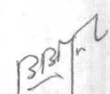
Heard Mr.P.K.Mohapatra,Ld.Counsel for the Applicant and Mr.S.K.Ojha,Ld.Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

2. The Applicant is presently working as Asst.Divisional Mechanical Engineer in East Coast Railway. On 18.9.06 he made a representation to the General Manager(Res.No.1) for fixation of his seniority vide Annexure-A/9 which was forwarded by the Sr. Divisional Mechanical Engineer on 19.9.06 vide Annexure-A/10. On 27.9.06, the Chief Mechanical Engineer(Res.No.3) has forwarded the case to Chief Personnel Officer, E.Co.Railway, Bhubaneswar suggesting to consider the representation in light of the Board's instructions and precedence on the subject.

3. In view of the above, the application being premature, and as agreed by both the Counsel, Res.No.1 is directed to dispose of the Representation dated 18.9.06(Annexure-A/9) within two months from the date of the receipt of this order.

4. Accordingly, this O.A. is disposed of at the admission stage.

5. Send copies of this order along with copies of the O.A. to the Respondents and free copies of this order be handed over to the Counsel for both the parties.


MEMBER(ADMN.)